

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 3rd November, 2015*

No.HCM/A-03/2015-Estt(SJ)/ In continuation of this Registry's Notification of even number dated 8<sup>th</sup> September 2015, it is to inform all the eligible candidates for recruitment of **Drivers** of the Subordinate Courts of Manipur that the recruitment test (**skill test**) which was scheduled to be held from 11<sup>th</sup> September, 2015 onwards but postponed until further notice, will now be held from 16<sup>th</sup> November, 2015 onwards at the same Centre of Examination and time indicated in the Admit Card issued earlier.

No fresh Admit Card will be issued again.

*Sd/-*

**( GOLMEI GAIPHULSHILLU )  
REGISTRAR  
HIGH COURT OF MANIPUR**

Endt. No.HCM/A-03/2015-Estt(SJ)/12489-502 Imphal, the 3rd November, 2015  
Copy to :-

1. The District & Sessions Judge, Thoubal
2. The District & Sessions Judge, Senapati
3. The District & Sessions Judge, Imphal West
4. The District & Sessions Judge, Imphal East
5. The District & Sessions Judge, Bishnupur
6. The District & Sessions Judge, Churachandpur.
7. ✓ The Joint Registrar (Judl. & Bench) / Central Project Coordinator (CPC), High Court of Manipur. **He is requested to upload the same in the official website of this Registry.**
8. The Director, Doordarshan Kendra, Imphal.  
**- for favour of broadcasting as News Item.**
9. The Director of Information & Public Relations, Imphal.  
**- for favour of wide publicity in the News Item.**
10. The Assistant News Editor, A.I.R., Imphal.  
**- for favour of wide announcement in the News Item.**
11. The News Editor, ISTV / Impact TV, Imphal.  
**- for favour of broadcasting as News Item.**
12. The Editor : (1) Sangai Express (English) & (2) Poknapham (Manipuri)  
**- with a request to publish the above notification in the esteemed daily in a print area of not more than 8 cm x 5 cm for 2 (two) alternate days at the earliest possible and to submit the bill in "Triplicate" for early payment.**
13. P.A. to Registrar General, High Court of Manipur.
14. Notice Board / Concerned File.

10 3 / 11 / 2015  
REGISTRAR  
HIGH COURT OF MANIPUR